

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 6156 - JK (LD) of 2026
DATED:- 15 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 15.05. 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Agriculture Production Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 6156- JK(LD) of 2026 dated 15.05.2026.

S.No	Title of Case	OIC
1	Jandial Ventures (OPC) Pvt. Ltd. Vs UT of J&K & Ors. in [WP(C) No. 800 /2026].	Mr. Sourabh Sarangal Area Marketing Officer Horticulture (P&M) Jammu
2	OA No: - 1297/2025 titled Mohd Sadiq Gojar V/S Union Territory of J&K & others	Dr. Sanjeev Kumar Joint Director (Farms) Sheep Husbandry Department,

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